

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 16th March, 2023

No.HC.VII-17/2023/ 2369 /A. On recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No.E.282786/2 dated 06.03.2023, has been pleased to appoint **Shri Basab Bijoy Bhattacharjee**, Addl. Chief Judicial Magistrate, Dima Hasao, Haflong in Grade-I of the Assam Judicial Service on promotion from Grade-II to Grade-I, of the said Service. He will draw usual scale of pay and other allowances as admissible under the Rules. He will be on officiation as per the Assam Judicial Service Rules, 2003:-

No.HC.VII-17/2023/ 2370 /A. On his promotion from Grade-II to Grade-I of the Assam Judicial Service, **Shri Basab Bijoy Bhattacharjee** is transferred and posted as below with effect from the date of his taking over charge as such:-

Sl. No.	Name of the Officer	Designation and place of posting	Head-quarters/ Station
1.	Shri Basab Bijoy Bhattacharjee	Presiding Officer, Industrial Tribunal, Silchar, Cachar	Silchar

By Order,
Sd/- Roman Baruah,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2023/ 2371 - 2383 /A.

Dated 16.03.2023

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

He is requested to take necessary steps for appointment of Shri Basab Bijoy Bhattacharjee as Presiding Officer, Industrial Tribunal, Silchar, Cachar.

2. The Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati.

He is requested to appoint Shri Basab Bijoy Bhattacharjee as Presiding Officer, Industrial Tribunal, Silchar, Cachar.

3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati

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4. The District and Sessions Judge _____
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. Shri Basab Bijoy Bhattacharjee, Addl. Chief Judicial Magistrate, Dima Hasao, Haflong. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dima Hasao, Haflong and proceed to join his new assignment immediately.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati
8. The Chief Judicial Magistrate, _____
9. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati
10. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
11. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
12. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

16/3/2013

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI